

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.419

IA/5703/ND/2022, IA/4319/ND/2022 IN IB/692/ND/2021

IN THE MATTER OF:

Gls films industries private limited	...	Applicant
Versus		
Kay pan fragrance private limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 07.02.2023.

**Sd/-
Vishal Rana
Court Officer
Court IV**